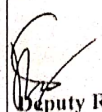


**WEEKLY STATEMENT FOR DESPATCH OF ORDER  
EXCISE APPEAL BRANCH  
CESTAT, NEW DELHI-110066  
FROM 01.04.2019 To 05.04.2019**

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
<b>FINAL ORDER</b>				
1.	E/51624/2018	FO/53567/2018	25/03/2019	03/04/2019
2.	E/51459/2018	FO/50379/2019	15/03/2019	03/04/2019
3.	E/52441/2018	FO/50380/2019	19/03/2019	03/04/2019
4.	E/53375/2018	FO/50382/2019	20/03/2019	03/04/2019
5-13.	E/53701-53709/2015	FO/50383-50391/2019	18/03/2019	03/04/2019
14-15.	E/1246/2010 & E/2991/2010	FO/50392-50393/2019	18/03/2019	03/04/2019
16.	E/54051/2014	FO/50394/2019	19/03/2019	03/04/2019
17.	E/52846/2018	FO/50401/2019	19/03/2019	03/04/2019
18-19.	E/54187 & 54520/2014	FO/50402-50403/2019	20/03/2019	03/04/2019
20.	E/52514/2018	FO/50413/2019	26/03/2019	03/04/2019
21-23.	E/1291-1293/2010	FO/50415-50417/2019	26/03/2019	03/04/2019
24-26.	E/52438 & 52758 & 52769/2018	FO/50418-50420/2019	26/03/2019	03/04/2019
27-31.	E/53571-53573/2018 & E/53433 & 53741/2018	FO/50426-50430/2019	28/03/2019	03/04/2019
<b>MISC ORDER</b>				
1.	E/ROM/50056/2019 IN E/2319/2008	MO/50197/2019	18/03/2019	03/04/2019
2.	E/ROM/50964/2017 IN E/3928/2005	MO/50240/2019	25/03/2019	03/04/2019
3.	E/COD/50088/2019 IN E/50155/2019	MO/50244/2019	29/03/2019	03/04/2019
				 <b>Deputy Registrar</b> <b>Excise Branch-DB</b>

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

*Vikash*